

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-519/2015
in
OA-3635/2014**

New Delhi this the 10th day of February, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Sh. Ravinder Kant,
S/o Shri Chand,
Working as Safai Karamchari,
Mayur Vihar Phase-I, Pocket-II,
Delhi.
2. Sh. Jagan Nath,
S/o late Sh. Jyoti Prasad,
Working as Safai Karamchari,
Samudai Bhawan, Kacha Bagh Vatika. ... Petitioners
(By Advocate: Mr. Rajiv Dewan)

Versus

1. Shri Amit Yadav,
Commissioner, MCD (EDMC).
2. Shri Madan Mohan,
Director, EDMC.
3. Shri B. K. Gupta,
Commissioner MCD (NDMC).
4. Shri S.S. Rana,
Director, NDMC.
All in community Service,
Department, 1st Floor,
421, Paharganj,
Udyog Sadan,
Delhi-110009.
5. Shri Joginder Mohan,
Deputy Director,
MCD (North), 3rd Floor,
Civic Centre, Delhi. ... Respondents
(By Advocate: Mr. R. N. Singh and Mr. Manjeet Singh Reen)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J)**

Learned counsel for the petitioner noticing the mistake committed by him in as much as making non-parties to the OA as respondents/contemnors in the CP, seeks leave of this Tribunal to withdraw the CP with a liberty to file a fresh CP with proper parties, in accordance with law. Accordingly, the same is dismissed as withdrawn with the liberty as aforesaid. No costs.

**(Shekhar Agarwal)
Member (A)****(V. Ajay Kumar)
Member (J)**

/ns/